



## **MIP : 21 - HUT SUKSHMA BIMA SCHEME**

**UIN No.NIA-OM-P15-46-V01-14-15**

**1. APPLICABILITY:**

Dwelling Huts in rural areas constructed with financial aid from Banks/Co-op./Govt. Institutions.

**2. IDENTIFICATION:**

Description of Hut and Number allotted.

**3. RISK COVERED:**

Fire, Earthquake, Inundation, Storm, Tempest, Impact damage by rail or road vehicles or by animals, Riot, Strike and Malicious Damage.

**4. MAXIMUM SUM INSURED:**

Rs.6,000/- (Rs.5,000/- for structure & Rs.1,000/- for contents) per Hut.

**5. RATE:**

4.60 % p.a. (Rs 4.60 per mille per annum.)

**6. MINIMUM PREMIUM:**

Rs. 50/- per policy.

**7. CLAIMS:**

- a) Immediate intimation
- b) Surveyor appointed depending upon amount of loss
- c) Police Report obtained depending upon amount of loss.

**8. LIMIT OF LIABILITY:**

Rs. 6,000/- per Hut.